

Technical Institutions in Maharashtra

1159. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number and names of technical institutions approved by AICTE in Maharashtra state during the Eighth plan period;

(b) the details of the conditions imposed by the All India Council of Technical Education, while approving these institutions;

(c) the details of the approved intake capacity of these institutions, discipline/course-wise and institution-wise and the structure;

(d) whether in the absence of effective Monitoring Mechanism, many of the Technical Institutes have indulged in gross irregularities and violation of prescribed norms in running the Institutes; and

(e) if so, the details of such irregularities/violations noticed by AICTE recently and action taken/proposed in this regard, Institution-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (e) The All India Council for Technical Education (AICTE) accords approval for establishing new institutions in the field of Technical Education as well as introduction of new courses and change in the intake capacity in accordance with the provisions under the AICTE Act, 1987. Such approvals are based on thorough scrutiny of proposals and their fulfilment of the prescribed academic norms and standards, manpower requirements, financial viability and availability of minimum infrastructural facilities. The AICTE closely monitors the performance of the approved institutions with regard to maintenance of standards and prescribed conditions and takes suitable actions from time to time to ensure that

the institution takes suitable remedial steps. The details of institutions, courses and the intake capacity approved by the AICTE in Maharashtra during the 8th Plan period will be laid on the Table of the House.

Reduction in UGC Allocation

1160. SHRI GHUFRAN AZAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the UGC has reduced allocations to several Central Universities;

(b) if so, the reasons therefor and whether such a step is going to affect adversely on the functioning of central Universities;

(c) if so, whether Government propose to review its decision; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) The overall allocations to the Central Universities, deemed Universities, State Universities, central University Colleges and State colleges by the University Grants Commission have not declined in their totality.

Development of Education in North-East

1161. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Union Government have recently allocated an amount of Rs. 7 crores for development of education in the States of North-East Region;

(b) if so, the details of the areas and fields for which the amount has been sanctioned; and

(c) the present status of different projects, etc. launched thereunder?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (e) Mo. Sir. However, a proposal to consider release of an amount of Rs. 7 crores towards corpus of a fund to North Eastern Council (NEC) which aims at bringing about qualitative improvements, innovations and required modifications and enhancement of infrastructure in the primary, secondary and tertiary sectors of education in the North Eastern Region is being examined.

Proposals pending before AICTE

1162. SHRI N. RAJENDRAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention have been drawn to the news-item in the Tamil daily 'Dinamalar' dated 9th November, 1997 regarding proposals from twenty two New Self Financing Engineering Colleges of Tamil Nadu State is pending before the AICTE for sanction for the year 1997-98;

(b) if so, whether the said colleges have completed all the formalities laid down by the AICTE;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) All India Council for Technical Education (AICTE) has considered all the 22 proposals for establishment of new self-financing Engineering Colleges in Tamil Nadu and has approved 13 out of them which have complied with all the requirements of the Council. The other 9 Engineering Colleges have not complied with the regulations and hence they have not been accorded approval for the session 1997-98. Thus no proposal regarding establish-

ment of self-financing Engineering Colleges in Tamil Nadu for the session 97-98 is pending with the Council.

Engineering Colleges in Tamil Nadu

1163. SHRI N. RAJENDRAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of Engineering Colleges existing in Tamil Nadu and how many new engineering colleges have been sanctioned in the State for the year 1996-97;

(b) whether there is any competent authority existing at the State level to monitor the facilities and performances of the institutions;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) There are 103 Engineering Colleges in Tamil Nadu, out of which 10 institutions have been approved for the session 1996-97. The facilities and performance of these institutions are monitored by the All India Council for Technical Education (AICTE) through its Regional Committee at Chennai.

Inauguration of Commercial Complex Near Qutub

1164. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a commercial complex was inaugurated on 8th November, 1997 within 300 metres of a protected monument viz., the Qutub complex which is a world heritage site also;

(b) if so, where from the permission was granted; and